

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 231**  
**77(ND)/2015**

**IN THE MATTER OF:**

Mr. Farooq Ahmad Shala ... Applicant

**Versus**

M/s. Peacock Tours Pvt. Ltd. & Ors. ... Respondent

**Under Section: 397-398**

**Order delivered on 11.01.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

**ORDER**

Renotify on 10.03.2021

  
**(T.S SINGH)**  
**COURT OFFICER**